

[Translation]

**Central Assistance for Shimsha Bridge
in Karnataka**

1422. SHRIG.MADE GOWDA: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Government of Karnataka has sought Central assistance for the construction of Shimsha bridge in Mandya District of Karnataka;

(b) if so, the amount of assistance sought;

(c) whether the Union Government have sanctioned any assistance to the Government of Karnataka;

(d) if so, the details thereof;

(e) if not, when it is likely to be sanctioned; and

(f) the time by which this bridge is likely to be constructed?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) and (b). Yes, Sir. The proposal for construction of bridge across Shimsha river in Mandya District costing Rs. 85 lakhs was received from the State Government under Central Road Fund Programme for 8th Plan period.

(c) No, Sir.

(d) Does not arise.

(e) and (f) As actual augmentation of Central Road Fund has not yet taken place; it is too early to indicate when the proposal would be considered for sanction and the time by which the bridge is likely to be constructed.

Export of Sea Foods

1423. DR. C. SILVERA: Will the Minister of COMMERCE be pleased to state:

(a) whether there is any proposal to export sea foods;

(b) if so, the details thereof;

(c) whether such a step will ensure the protection of interests of small fishermen; and

(d) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SALMAN KHURSHEED): (a) and (b). India exported seafood of the value of Rs. 890 crores in 1990-91. The target for 1991-92 is Rs. 1500 Crores. Frozen shrimp, Lobster/lobster tails, cuttlefish/filets, squids, frash and frozen fish, dried fish, shark and fins and fish maws etc. are the main items of our seafood exports. The main markets are Japan, USA, West Europe etc.

(c) and (d). Yes, Sir. Because of the export of seafood, fisherman get a better unit value relation for their catch.

Rubber Prices.

1424. PROF. K.V. THOMAS:
SHRI KODIKUNNIL
SURESH:
SHRI THAYIL JOHN
ANJALOSE:

Will the Minister of COMMERCE be pleased to state:

(a) the rates per kilogram at which imported and upgraded rubber is sold by the State Trading Corporation;

(b) the minimum rubber price fixed by